

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8995/2014

VIKAS KUMAR AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 04-12-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sushma Verma, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent No.1
for filing counter affidavit within four weeks.

Respondent No.2 has been served but no one has entered
appearance.

List again on 25.1.2018.

KAPIL MEHTA
Registrar
4.12.2017

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